

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23-07-2024 AT 10:30 AM**

**CP(IB) No.341/7/HDB/2019
AND
IA(IBC) 940/2024 in CP(IB) No.341/7/HDB/2019
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Bharat Tubes & Tin Printers

...Financial Creditor

AND

BTT Industries Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 940/2024

Learned Counsel Mr.Shaik Ghouse for the Applicant and Learned Ex-Resolution Professional Mr.G.Murali present physically. Learned Resolution Professional Dr.K.V.Srinivas present through VC. It is stated that both sides have e-filed the written submissions and have undertaken to file the same physically, however with delay of 2 days. Let the memos be filed for condonation. Later **Memos filed, allowed. For Orders, call on 09.08.2024.**

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**